THE HIGH COURT OF ORISSA, CUTTACK

NOTICE

Dated, Cuttack, this the 12th November, 2026

In view of the Superannuation of Hon'ble the Chief Justice, Shri Harish Tandon on 15.11.2026, a Full Court reference will be held in the Chief Justice's Court (Heritage Building) in hybrid mode on **13.11.2026 (Friday) at 3.00 P.M.**, followed by a send-off ceremony.

By Order

Sd/- (S. R. Pradhan)
REGISTRAR (JUDICIAL)

Memo No. **17106 (120)** / Date : **12.11.2026**

Copy forwarded to the :-

1. Advocate General, Odisha, Cuttack.
2. Deputy Solicitor General of India for the High Court of Orissa
3. Secretary, High Court Bar Association, Cuttack
4. The Chairman, Odisha State Bar Council (OSBC), Cuttack
5. Director, Odisha Judicial Academy, Cuttack.
6. Addl. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice.
7. Joint Registrar-cum-Principal Secretary/Addl. Dy. Registrar-cum Addl. Principal Secretaries / Asst. Registrar-cum- Sr. Secretaries / Secretaries to the Hon'ble Judges of the Court.
8. All Officers of the Court.
9. All Superintendents of the Court.
10. President, Orissa High Court Employees' Association, Cuttack
11. Medical Officers of the Court.
12. Superintendent, IT Cell, for uploading the same on the High Court of Orissa website.
13. Notice Board

for information.

REGISTRAR (JUDICIAL)